

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2015 &
IA NOS. 371 & 372 OF 2015**

Dated: 09th May, 2016

In the matter of :

M/s. Bhushan Power & Steel Ltd.

Versus

.....Appellant(s)

GRID Corporation of Orissa Ltd. & Ors.

.....Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, list the matter on **21.07.2016.**

COURT MASTER